

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 615**  
**IB-677/ND/2023**

**IN THE MATTER OF:**  
**Central Bank of India**

**...PETITIONER**

**Vs.**

**Mrs. Prakash Kaur**

**...RESPONDENT**

**Section**  
**U/s 95(1)**

**Order delivered on 07.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant** :  
**For the Respondent** :

**ORDER**

None appears on behalf of the RP at the time of hearing of the matter. In the interest of Justice, list the matter along with the IA on **08.03.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**